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- (ix) Notific. tion G. S. R. No. 2020, dated the 231 d August, 1969 (in English).
- (x) Notifica ion G.S.R. No. 2021, dated the a^r August, 1969 (in Hindi).
- (xi) Notific. tion G. S. R. No. 2022, dated the 23 d August, 1969 (in English).
- (xii) Notification G. S. R. No. 2023, dated the 231T August, 1969 (in Hindi).
- (xiii) Notifi :ation G. S. R. No. 2024, dated the *so* "d August, 1969 (in English).
- (xiv) Notif mation G. S. R. No. 2025, dated the 23r 1 August, 1969 (in Hindi).

[Placed in Library. See No. LT-2085/69 for (i) to (xiv).]

- (xv) Notifi-ation G. S. R. No. 2148, dated the 30 h August, 1969, (in English).
- (xvi) Noti! cation G. S. R. No. 2149, dated the 3d 1 August, 1969 (in Hindi).
- (xvii) Noti ication G. S. R. No. 2150, dated the 31 th August, 1969 (in English).
- (xviii) Not fication G.S.R. No. 2151, dated the 301 1 August, 1969 (in Hindi).
- (xix) Noti) cation G. S. R. No. 2212, dated the 13th September, 1969 (in English).
- (xx) Notifi :ation G. S. R. No. 2213, dated the 1;th September, ig6g (in Hindi).
- (xxi) Noti ication G. S. R. No. 2214, dated the 3th Septembr, 1969 (in English).
- (xxii) Not fication G. S. R. No. 2215, dated the 13th September, 1969 (in Hindi).
- (xxiii) No ification G. S. R. No. 227, dated the soth September, 1969 (in English),
- (xxiv) No iffication G.S.R. No. 2275, dated the :oth September, 1969 (in Hindi).
- [Placed ir Library. See No. LT-1948/ 69 for (xv) Ib (xxiv).]

NOTIFICATION UNDER THE BENGAL FINANCE (SALES-TAX) ACT, 1941

SHRI R. K. KHADILKAR .- Sir, I also beg to lay on the Table a copy of Notification No. F. 4(i44)/68-Fin. (G), dated the 23rd September, 1969 (in English and Hindi), under sub-section (4) of section 26 of the Bengal Finance (Sales Tax) Act, 1941, publishing the Delhi Sales Tax (Second Amendment) Rules. 1969, issued by the Delhi Administration. [Placed in Library. See No. LT-1944/69].

NOTIFICATION UNDER THE INCOME-TAX ACT, 1961 AND THE COMPANIES (PROFITS) SURTAX ACT, 1964

SHRI R. K. KHADILKAR: Sir, I also beg to lay on the Table a copy of the Ministry of Finance (Revenue and Insurance) Notification G. S. R. No. 2363, dated the 30th September, 1969 (in English), issued under the Incometax Act, ig6iandthe Companies (Profits) Surtax Act, 1964.

[Placed in Library. See No. LT-1951/69.]

NOTIFICATIONS UNDER THE CENTRAL SALES TAX ACT, 1956

- SHRI R. K. KHADILKAR: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance), under sub-section (2) of section 13 of the Central Sales Tax Act 1956:—
 - (i) Notification G. S. R. No. 2364, dated the 30th September, 1969 {in English), publishing the Central Sales Tax (Registration and Turnover) (Second Amendment) Rules, 1969.
 - (ii) Notification G. S. R. No. 2365, dated the 30th September, 1969 (in Hindi), publishing the Central Sales Tax (Registration and Turnover) (Second Amendment) Rules, 1969.

[Placed in Library. See No. LT-1945/69 for (i) and (ii).]

MESSAGE FROM THE LOK SABHA THE PATENTS BILL, 1967

SECRETARY Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lock Sabha:—

"I am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on